

Amendment of section 17 of Assam Act I of 1957. 7. For sub-section (1) of section 17, the following shall be substituted, namely:—

“(1) The State Government or any officer empowered by it in this behalf shall be entitled to settle any land which has not been disposed of under section 16 in the same manner as any other land which is at the disposal of the Government under section 12 of the Assam Land and Revenue Regulation, 1886.”

## ASSAM ACT IX OF 1971

(Received the assent of the Governor on the 26th March, 1971)

### THE ASSAM APPROPRIATION (No.I) ACT, 1971

An

Act

to provide for the withdrawal of certain further sums from and out of the Consolidated Fund of the State of Assam to the Service of the year ending on the thirty-first day of March, 1971.

Short title. It is hereby enacted in the Twenty-second Year of the Republic of India as follows:—

1. This Act may be called the Assam Appropriation (No.I) Act, 1971.

Withdrawal of Rs. 13,99,11,460 from and out of the Consolidated Fund of the State of Assam for the financial year 1970-71.

2. From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate to the sum of Rupees thirteen crores, ninety-nine lakhs, eleven thousand, four hundred and sixty towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1971 in respect of the services specified in column (2) of the Schedule.

Appropriation.

3. The sums, authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act, shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1971.



## SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		Total
		Voted by the Assembly	Charged on the Consolidated Fund	
		Rs.	Rs.	Rs.
	Taxes on Income other than Corporation tax.	7,873	...	7,873
2	Land Revenue	...	6,535	6,535
4	Taxes on Vehicles	3,278	1,130	4,408
5	Sales Tax and other Taxes and Duties.	2,95,089	...	2,95,089
8	Parliament, State and Union Territory Legisla- ture—B—State Legisla- ture.	77,000	...	77,000
9	Parliament, State and Union Territory Legisla- ture—C—Election Legisla- ture.	6,91,983	..	6,91,983
10	General Administration —I—Heads of States and Ministers.	3,24,662	34,500	3,59,162
11	General Administration— II—Secretariat and attached offices.	4,15,400	...	4,15,400
12	General Administration— III—Commissioners and District Administration.	1,86,079	...	1,86,079
14	General Administration— V—Local Fund, Audit Esta- blishment and Accounts Offices.	1,73,052	...	1,73,052
15	Administration of Justice	17,500	...	17,500
16	Jails ... ..	5,53,875	...	5,53,875
17	Police ... ..	50,000	...	50,000
21	Municipal Administration	20,000	...	20,000



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
22	State Lotteries ... ..	9,26,270	...	9,26,270
23	Civil Supplies Department	...	3,684	3,684
25	Education (General) ...	2,17,00,000	...	2,17,00,000
27	Medical ... ..	27,15,841	...	27,15,841
28	Public Health—I—Public Health.	13,43,000	...	13,43,000
29	Public Health—II—Public Health Engineering.	2,00,000	449	2,00,449
30	Agriculture ... ..	2,42,600	...	2,42,600
31	Fisheries ... ..	...	85,420	85,420
32	Rural Development ...	78,000	...	78,000
33	Animal Husbandry ...	3,86,539	...	3,86,539
34	Co-operation ... ..	3,25,820	...	3,25,820
35	Industries—I—Sericulture and Weaving.	2,51,580	...	2,51,580
36	Industries—II—Cottage In- dustries.	...	23,145	23,145
37	Industries—III—Major In- dustries.	1,441	...	1,441
38	Community Development Projects, etc.—I	13,78,153	...	13,78,153
40	Labour and Employment— I—Labour.	1,29,780	...	1,29,780
43	Labour and Employment —IV—Employment and Training.	22,000	...	22,000
44	Directorate of Statistics....	65,813	...	65,813



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
47	Directorate of Advertising and Visual Publicity.	37,500	...	37,500
48	Directorate of Housing...	57,610	...	57,610
49	Directorate of Social Welfare.	1,00,000	...	1,00,000
51	Town and Country Planning Organisation.	5,000	...	5,000
55	Diary Development ...	10,74,000	...	10,74,000
56	Irrigation, Navigation, Embankments and Drain- age Works, etc.	6,30,50,000	40,731	6,30,90,731
57	Public Work (excluding Establishment and Tools and Plant, etc.)	46,26,463	...	46,26,463
61	Famine Relief ...	32,79,825	...	32,79,825
64	Forests... ..	1,41,83,320	...	1,41,83,320
65	Forests—II—Soil Conserva- tion.	1,31,500	...	1,31,500
67	Donations for Charitable Purposes, etc.	1,66,200	...	1,66,200
69	Expenditure on issue of Free Ration and Rice Concession.	11,20,600	...	11,20,600
70	Expenditure on Displaced persons.	2,16,000	...	2,16,000
78	Miscellaneous and Unfore- seen Charges.	1,32,000	...	1,32,000
74	Civil Defence ... ..	2,30,141	...	2,30,141
75	Other Miscellaneous Com- pensations and Assign- ments.	2,13,625	...	2,13,625



(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
80	Capital Outlay on Industrial and Economic Development — I — Investment in other Commercial and Industrial undertakings.	...	3,19,984	3,19,984
81	Capital Outlay on Industrial and Economic Development — II — Investment in Co-operative Societies.	2,00,000	...	2,00,000
83	Capital Outlay on Public Works outside the Revenue Accounts.	...	12,053	12,053
87	Capital Outlay on State Schemes on Government Trading.	...	2,417	2,417
89	Loans and Advances by the State Government—I—Loans to Municipal Corporation and Municipalities.	3,00,000	...	3,00,000
90	II—Agricultural Loans, etc.	20,000	...	20,000
91	III—Loans to Autonomous District Councils.	5,00,000	...	5,00,000
98	X—Housing Loans	25,00,000	...	25,00,000
100	XII—Loans to Electricity Board.	1,21,00,000	...	1,21,00,000
101	XIII—Advances to Government Servants, etc.	23,70,000	...	23,70,000
103	XV—Loans for Development of Live-stock Industries.	1,85,000	...	1,85,000
Total...		13,93,81,412	5,30,048	13,99,11,460